

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.33/(MAH)/2013

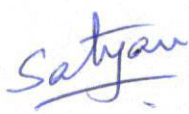
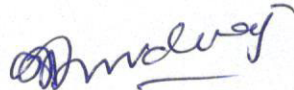
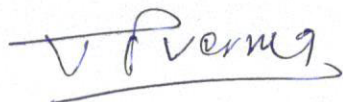
CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017

NAME OF THE PARTIES: Sadanand Gangaram Kadam  
V/s.  
M/s. Hathway Sai Star Cable & Datacom Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
And 241/242 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
1.	S.S. ISRANI i/o SD ISRANI LAW CHAMBERS	ADV for Petitioner	
2	M.S. BHARDWAJ	Adv for R. 6 to 12	
3	Shri V.P. Verma	Adv for R 1 to 5	

ORDER

T.C.P. No. 33/397-398/CLB/MB/MAH/2013

1. Ld. Representative of both the sides are present and informed that settlement is in progress and a Settlement Agreement is to be filed before Arbitrator. Hence, matter is adjourned to 21.02.2017.

Dated: 13<sup>th</sup> January, 2017.

Sd/-  
M. K. SHRAWAT  
Member (Judicial)